

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 23.04.2020 from 2 PM to 4 PM:

1	CRM-M	RAJINDER SINGH V/S STATE OF HARYANA	AJAY KUMAR KANSAL	FIXED FOR 27.04.2020
2	CRM-M	RAJINDER KAUR V/S STATE OF PUNJAB & ORS	PARDHUMAN GARG	FIXED FOR 27.04.2020
3	CRM IN CRA-D-99-2019	JUVENILE IN CONFLICT WITH LAW V/S STATE OF HARYANA	RAJESH LAMBA	FIXED FOR 27.04.2020
4	CWP-PIL	ABHAYJEET SINGH V/S UT CHANDIGARH & ORS	ABHAYJEET SINGH	FIXED FOR 24.04.2020
5	CWP-PIL	SAHIL KUMAR V/S STATE OF PUNJAB & ORS	SUVIR SIDHU PRATEEK SOBTI	FIXED FOR 24.04.2020
6	CWP-PIL	KAMAL DEEP SEHRA V/S UNION OF INDIA & ORS	KAMAL DEEP SEHRA	FIXED FOR 24.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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